

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1150
ANSWERED ON:07.03.2002
DELAY IN JUSTICE
PRABHUNATH SINGH

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the said information regarding parts
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the total number of undertrials involved in the petty offences have been released on bail during the last one year as a result of directions issued to States by the Union Government?

Answer

ANSWER MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a)&(b): No, Sir.

(c): The information is being collected from the Supreme Court of India.

(d): The information relating to the total number of undertrials involved in the petty offences and who have been released on bail during the last one year is being collected from the High Courts and will be laid on the Table of the House.